



Serial No. of Order	Date of Order	Order with Signature
13.	12.9.90	<p data-bbox="430 368 1466 547">The judgment is pronounced in the open Court vide separate sheets attached to the record. The case is dismissed . Parties should bear their costs.</p> <div data-bbox="1028 595 1406 797"><p data-bbox="1118 595 1406 654"></p><p data-bbox="1028 654 1285 690">Vice-Chairman</p><p data-bbox="1224 678 1315 749"></p><p data-bbox="1050 749 1353 797">Member (Judicial)</p></div>